IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-208-2020

M/s. Boa Casa Builders LLP & Ors.

... Petitioner

Versus

Ministry of Corporate Affairs through Registrar

of Companies

... Respondent

Shri Nitin Sardessai, Senior Advocate with Shri Shivam Phadte, Advocate for the petitioners.

Shri Pravin Faldessai, Assistant Solicitor General of India.

Coram:- M. S. SONAK & SMT. M. S. JAWALKAR, JJ.

Date: - 22nd September, 2020

P.C.:

Place this matter on 23/09/2020 so as to enable the learned Counsel for the respondents to obtain instructions.

2. Since, today, Shri Amonkar, learned Counsel is not present we have requested Shri Pravin Faldessai, Assistant Solicitor General of India to see whether it is possible for him to obtain instructions in this matter.

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3. Stand over to 23/09/2020.

SMT. M. S. JAWALKAR, J. M. S. SONAK, J.

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